

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/583/(IB)/2017
NAME OF THE PETITIONER(S) : MARK LIGHTING SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K. Shyam Sunder	Representation on behalf of Respondent	K. Shyam Sunder 2/11/17
2)	A. N. N. Kaul	Counsel for Petitioner	A. N. N. Kaul 2/11/2017

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one DD to the tune of Rs.4,50,000/-; the same is handed over to the Counsel for the Applicant/Operational Creditor. For rest of the payment of the outstanding debt, Counsel for the Corporate Debtor prayed for time. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

—sd—
MEMBER (TECHNICAL)
ghk

—sd—
MEMBER (JUDICIAL)